

National Audit Education Programme

2903. SHRI B. C. PATTANAYAK: Will the Minister of EDUCATION be pleased to state:

(a) whether a Review Committee was set up by Government to review the performance and achievement of the National Adult Education Programme;

(b) if so, what are the findings of the Review Committee;

(c) whether the above Programme is proposed to be continued further; and

(d) if so, the steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) Yes, Sir. The then Government had appointed a Review Committee in October 1979 to review the national adult education programme in all its aspects.

(b) Copies of the Review Committee Report are available in the library of the Parliament.

(c) and (d) The Adult Education Programme has been included in the Minimum Needs Programme in 6th Five Year Plan and the new 20-Point Economic Programme. In the allocation of new projects, emphasis is on the coverage of areas which have been identified in 1981 census as districts with literacy rate below the national average. More emphasis is also being laid on programmes for women and persons belonging to the weaker sections of society. Greater involvement of students and Voluntary Organisations which have no communal leanings is also envisaged.

The Sixth Five Year Plan document envisages 100 per cent coverage of adult illiterates in the age group 15-35 by 1990.

An allotment of Rs. 128 crores has been made for implementation of various projects in adult education programme with Rs. 60 crores in Central and Rs. 68 crores in State Sectors.

Nomination on the Managing Committee of non-aided recognised Schools

2904. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of EDUCATION be pleased to refer to the reply to Starred Question 298 given in the Rajya Sabha on the 11th December, 1981 and state:

(a) whether it is a fact that under Rule 59 of Delhi Education Rules 1973, two members of the Managing Committee of non-aided recognised schools should be nominated by the Director of Education;

(b) if so, whether the Director of Education, Delhi have since nominated such members in the Managing Committee of non-aided recognised schools, if so, the names of such schools along with the names of persons and the dates of their nominations; and

(c) if the reply to part (b) above be in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON):

(a) Yes, Sir.

(b) As per the information furnished by the Delhi Administration, a list of unaided recognised schools along with the names and dates of the nominees, is attached at ANNEXURE. (See Appendix CXXIII, Annexure No. 121).

(c) Does not arise in view of reply to (b) above.